(c) whether there is any proposal under Government's consideration to amend the Companies Act, 1956 on lines of the U.K. amendment; and

(d) if so, when the Bill in this regard is likely to be moved?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Yes, Sir.

(b) U. K. Companies Act broadly provides for greater information which has to be disclosed in the accounts of companies and in the director's report. It also provides for greater powers of the Board of Trade in matters pertaining to inspection and winding up. In regard to accounts the provisions require greater disclosure about the working of subsidiaries, other businesses carried on by the companies, emoluments received by the directors and employees. The provisions also require the director's report to be more comprehensive so as to disclose various particulars about the working of the company.

(c) The Indian Companies Act already contains suitable provisions in respect of these matters and they are by and large more comprehensive. Hence there does not seem to be any need for amending our Act on the basis of the U. K. Act.

(d) Does not arise.

चाय के निर्यात में कटौती

929. **श्री रामकुमार भुवालका :** क्या वाणिज्य मन्त्री 27 जुलाई, 1967 को राज्य सभा में अतारांकित प्रश्न संख्या 221 के दिये गये उत्तर को देखेंग और यह बताने की कृपा करेंगे कि चाय के निर्यात में प्रस्तावित कटौती के फलस्वरूप विदेशी मुद्रा में होने वाली कमी को कैसे पूरा किया जायगा ?

†[REDUCTION IN EXPORT OF TEA

929. SHRI R. K. BHUWALKA: Will the Minister of COMMERCE be pleased to refer to the answer given to Unstarred Question No. 221 in the Rajya Sabha on the 27th July, 1967 and state in what way the shortage of foreign exchange will be made good by the proposed cut in export of tea which is being earned as a result of the export of tea?]

वाणिज्य मंत्रालय में उपमन्त्री (श्री मोहम्मद शफ़ी कुरेशी) : निर्यात लक्ष्य में प्रस्तावित कटौती के फलस्वरूप विदेशी मुद्रा की आय की कमी को, समस्त योजना की आवश्यकताओं की दृष्टि से, अन्य मदों के निर्यात लक्ष्यों में वृद्धि करके पूरा कर दिया जायेगा।

†[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : The shortage of foreign exchange earning by the proposed cut in the export target will, in the light of the overall plan requirements, be counter-balanced by increasing the export targets of other commodities.]

पूर्वोत्तर रेलवे पर एल० आर० टी० सी० की टी० टी० ई० के पदों पर उन्नति

930. **श्री रेवती कांत सिंह :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चीफ कमर्शियल सुपरिंटेंडेंट (पी०) के पत्र-संख्या ई०/9/210/15/3 दिनांक 30 नवम्बर, 1966 तथा 18 अप्रैल, 1967 के अनुसार पूर्वोत्तर रेलवे के समस्तीपुर जिले के बीस व्यक्तियों की एल० आर० टी० सी० के पद से टी० टी० ई० के पदों पर उन्नति की गई थी;

(ख) यदि हां, तो उन बीस व्यक्तियों को नए पदों का भार ग्रहण करने के लिए अपने पुराने पदों से कब कार्यमुक्त किया गया था; और

(ग) यदि उन्हें कार्यमुक्त नहीं किया गया तो क्यों और कब तक उन्हें नये पदों का भार ग्रहण कराया जायेगा ?

†[ ] English translation.

†[PROMOTION OF L.R.T.CS. TO POSTS OF T.T.ES ON N.E. RAILWAY

930. SHRI REWATI KANT SINHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that twenty persons of Samastipur district on the North Eastern Railway, were promoted from the posts of L. R. T. Cs to the posts of T. T. Es. *vide* letters No. E/9/210/15/3, dated the 30th November, 1966 and the 18th April, 1967 of the Chief Commercial Superintendent (P);

(b) if so, when the twenty persons were relieved from their previous posts to take charge of the new posts, and

(c) if they were not relieved, what are the reasons therefor and when they will be allowed to take charge of the new posts?]

रेल मंत्री (श्री सी० एम० पुनाचा) : (क) जी हां।

(ख) और (ग) एवज़ी कर्मचारी की कमी के कारण सम्बन्धित कर्मचारियों को कार्यमुक्त नहीं किया गया है। उन्हें शीघ्र कार्यमुक्त करने की व्यवस्था की जा रही है।

†[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes.

(b) and (c) The staff concerned have not been spared for want of relief. Arrangements are in hand to relieve them early.

उत्तर रेलवे के कोच अटेंडेंट्स का कमर्शियल साइड से मकैनिकल साइड में स्थानान्तरण

931. **श्री रेवती कांत सिंह :** क्या रेल मंत्री 17 अगस्त, 1967 को राज्य सभा में अतारांकित प्रश्न संख्या 1039 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि उत्तर रेलवे के कोच अटेंडेंट्स की सेवाओं को कमर्शियल साइड से मकैनिकल साइड में स्थानान्तरित करने के सम्बन्ध में अब तक सरकार ने क्या निर्णय किया है ?

†[TRANSFER OF COACH ATTENDANTS FROM COMMERCIAL TO MECHANICAL SIDE ON NORTHERN RAILWAY

931. SHRI REWATI KANT SINHA : Will the Minister of RAILWAYS be pleased to refer to reply given to Unstarred Question No. 1039 in the Rajya Sabha on the 17th August, 1967 and state the decision so far taken by Government with regard to the transfer of the services of the coach attendants of the Northern Railway from Commercial side to Mechanical side?]

रेलमंत्री (श्री सी० एम० पुनाचा) : यह मामला विचाराधीन है।

†[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : The matter is under examination.]

कोच अटेंडेंट्स के विश्राम तथा सामान रखने की व्यवस्था

932. **श्री रेवती कांत सिंह :** क्या रेल मंत्री 17 अगस्त, 1967 को राज्य सभा में अतारांकित प्रश्न संख्या 1040 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि कोच अटेंडेंट्स के विश्राम तथा सामान रखने के लिए अब तक क्या व्यवस्था की गयी है ?

†[ARRANGEMENTS FOR REST AND KEEPING LUGGAGE OF COACH ATTENDANTS

932. SHRI REWATI KANT SINHA : Will the Minister of RAILWAYS be pleased to refer to reply given to Unstarred Question No. 1040 in the Rajya Sabha on the 17th August, 1967 and state the arrangements so far made for coach attendants to enable them to take rest and keep their luggage?]

रेल मंत्री (श्री सी० एम० पुनाचा) : स्थिति वैसी ही है। परन्तु नीति के रूप में जो नये डिब्बे अब बन कर आ रहे हैं, उनमें छोटे कक्षों की व्यवस्था है ताकि परिचर अपना सामान रख सकें। कुछ नये डिब्बे जिनमें ऐसे छोटे कक्ष बने हैं, पहले से गाड़ियों के साथ चल रहे हैं।

†[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : The

†[ ] English translation.